

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-645/ND/2018

IN THE MATTER OF:

M/s. BLS Polymers Ltd.

...PETITIONER

Vs.

M/s. Shreem Wires Pvt. Ltd.

...RESPONDENT

Section

Under Section 8 & 9 of IBC

Order delivered on 18.11.2019

Coram:01

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

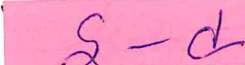
For the Liquidator

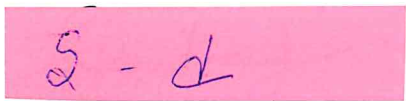
:Ms. Nibruti Samal, counsel for
the Liquidator.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the official liquidator. In this matter registry may serve notice on the ex-directors and the counsel for the Ex-directors to be present before the Tribunal on the next date of hearing. Post the matter to 06.12.2019.


(V.K. Subburaj)
Member (T)


(P.S.N. Prasad)
Member (J)

(Meenu)